

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 264
TO BE ANSWERED ON 13.12.2024

Pradhan Mantri Matru Vandana Yojana

*264. SHRI SHRIRANG APPA CHANDU BARNE:
SHRI ARVIND GANPAT SAWANT:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government had introduced Pradhan Mantri Matru Vandana Yojana (PMMVY) to compensate for loss of wages due to pregnancy and childbirth and promote health seeking behaviour, if so, the details thereof;
- (b) whether the Government is aware that more than 50% of registered beneficiaries did not receive all the three instalments under the scheme, if so, the details thereof;
- (c) whether the Government has conducted any study to ascertain the reasons for the same, if so, the details thereof along with the corrective measures taken or proposed to be taken in this regard, State-wise particularly Madhya Pradesh;
- (d) whether there is any proposal to extend the benefit of the said scheme on the birth of second child if the first child is boy; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNAPURNA DEVI)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question Number 264 for answer on 13.12.2024 raised by Shri Shrirang Appa Chandu Barne and Shri Arvind Ganpat Sawant regarding Pradhan Mantri Matru Vandana Yojana

(a) The Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) with the objectives to provide cash incentive for partial compensation for the wage loss so that the woman can take adequate rest before and after delivery of the first child; and to improve health seeking behaviour amongst the Pregnant Women & Lactating Mothers (PW&LM). The scheme also seeks to promote positive behavioural change towards girl child by providing additional cash incentive for the second child, if that is a girl child.

(b) With the introduction of umbrella Mission Shakti scheme from 1st April, 2022, the number of instalments under PMMVY have been reduced from three (3) to two (2). Further, maternity benefit under PMMVY is also extended for the second child subject to second child being a girl. As a result of revision of scheme, a new portal, Pradhan Mantri Matru Vandana Yojana Software (PMMVY Soft) was developed and launched in March, 2023. Under PMMVYSoft, Aadhaar authentication through UIDAI is done digitally and National Payment Corporations of India (NPCI) verification is ensured so that funds are directly transferred to their DBT-enabled Aadhaar-seeded bank or post office accounts. The PMMVYSoft mobile app also facilitates Aadhaar authentication through facial authentication for beneficiary verification process. With the launch of the new portal, the old Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) portal ceased to exist and has been delinked.

No, Sir. As per the PMMVYSoft MIS, as on 31.03.2023, the total percentage of beneficiaries who had applied for 1st, 2nd and 3rd instalments on PMMVY-CAS under PMMVY and have not received the same are around 8.06%, 5.22% and 4.89% respectively.

(c) A CAS payment module has been built and functionalized in PMMVYSoft for States/UTs in which these payments are being made.

(d) & (e) Under Mission Shakti, maternity benefit under PMMVY is extended to second child irrespective of gender of the first child subject to second child being a girl.
